

**GOVERNMENT OF INDIA  
CHEMICALS AND FERTILIZERS  
LOK SABHA**

UNSTARRED QUESTION NO:2038  
ANSWERED ON:17.12.2013  
IRREGULARITIES IN DISTRIBUTION OF FERTILIZERS  
Kurup Shri N.Peethambara

**Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:**

- (a) whether the Government has received complaints from various State Governments regarding irregularities in the distribution of fertilizers in the recent past;
- (b) If so, the details thereof; and
- (c) the steps taken by the Government to check such irregularities and ensure the availability of fertilizers to the farmers in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CHEMICALS & FERTILIZERS AND MINISTER OF STATE (I/C) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION. (SHRI SRIKANT KUMAR JENA)

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(a) & (b): No, Madam. The details of quantity of fertilizers made available and quantity actually distributed (sales) to the States/UTs during 2012-13 and current year upto November, 2013 is annexed.

As can be seen from the above statement that there is adequate availability of all the fertilizers during the current year as well as in previous year throughout the country. Department has not received any complaint from any State/ UT and no State/UT has raised any issue on the availability during weekly video conferences jointly conducted by Department of Agriculture and Cooperation and Department of Fertilizers.

(c): The following steps are being taken by the Government to ensure equitable distribution of chemical fertilizers to the states:-

(1) The month-wise demand is assessed and projected by the Department of Agriculture & Cooperation (DAC) in consultation with the State Governments before commencement of each cropping season.

(2) On the basis of month-wise & state-wise projection given by Department of Agriculture and Cooperation, Department of Fertilizers allocates sufficient/adequate quantities of fertilizers to States by issuing monthly supply plan and continuously monitors the availability through following system:

i) The movement of all major subsidized fertilizers is being monitored throughout the country by an on-line web based monitoring system ([www.urvarak.co.in](http://www.urvarak.co.in)) also called as Fertilizer Monitoring System (FMS); ii) The State Governments are regularly advised to coordinate with manufacturers and importers of fertilizers for streamlining the supplies through timely placement of indents for railway rakes through their state institutional agencies like Markfed etc.

iii) Regular weekly Video conference is conducted jointly by Department of Agriculture & Cooperation (DAC), Department of Fertilizers (DoF), and Ministry of Railways with State Agriculture Officials and corrective actions are taken to dispatch fertilizer as indicated by the State governments.

iv) The gap in the demand and domestic production of fertilizer is met through imports.